

कृषि मंत्रालय में राज्य मंत्री (प्रो० शेर सिंह), (क) जी हाँ।

(ख) जाच आयोग ने अभी तक अपनी रिपोर्ट प्रस्तुत नहीं की है।

†THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) yes, Sir.

(b) The Commission of Inquiry has not yet submitted its report.]

SELECTION OF PLACES FOR FAMILY PLANNING PROGRAMME

1335. SHRI THILLAI VILLALAN: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) Whether there is any programme to select certain parts of the country for implementing the scheme of Family Planning for a particular specific period; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRIKONDAJI BASAPPA:

(a) and (b) Yes, a population Project is to be implemented in the States of Mysore and Uttar Pradesh for a period of five years. For implementation of this Project, an agreement has been entered into between the International Development Association, and Sweden on the one hand and the Government of India on the other. The total assistance will be US \$31.8 million (equivalent to about Rs. 23 crores) of which \$10.6 million will be by way of grant from Sweden and \$21.2 million by way of a loan from International Development Association on easy terms. The Project will cover six districts of Uttar Pradesh (viz. Sultanpur, Muzaffarnagar, Pratapgarh, Rae Bareilly, Lucknow and Saharanpur) and five districts of Mysore (viz. Bangalore, Tumkur, Shimoga, Chitradurga and Kolar). The normal Government of India

[English translation]

programme will continue to be operated in those districts. Besides, there will be special maternity centred programmes in the cities of Bangalore and Lucknow an intensive programme in two districts each out of the project districts of Mysore and Uttar Pradesh. A nutrition programme will also operate in one intensive district each of these States. An information and evaluation system will be an important ingredient of this action-cum-research oriented projects.

UNIFORM POLICY OF PROHIBITION

1336. SHRI THILLAI VILLALAN: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether there is any proposal under Government's consideration for a uniform policy of prohibition throughout the country in memory of Rajaji who was the staunch supporter of the policy; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI [ARVIND NETAM) (a) and (b) : The

Central Government has throughout been advocating a uniform policy of prohibition.

REPRESENTATION OF THE STAFF UNION OF THE B. C. G. VACCINE LABORATORY, MADRAS

1337. DR. K. MATHEW KURIAN: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether instructions have been issued on the basis of the representations made by the Employees, Union to the Director of the B.C.G. Vaccine Laboratory, Madras to honour in full all the terms of the memorandum of settlement arrived at under Section 12(3) of the Industrial Disputes Act, 1947